

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD

(THIS THE 4th DAY OF January 2010)

PRESENT

HON'BLE MR. JUSTICE A. K. YOG, MEMBER (J)
Hon'ble Mr. S.N. Shukla, Member (A)

Contempt Application No. 89 of 2006
IN
ORIGINAL APPLICATION No. 245 OF 2004
(U/S 19, Administrative Tribunal Act, 1985)

Rajesh Kumar Singh, S/o Sri R.M. Singh, R/o C-33/215A-1B, Hari Nagar, Chanduwa, Chittupur, Varanasi.

.....Applicant.

By Advocate: Sri M.K Updhayaya

Versus

1. Sri Udai Krishna, Director Postal Services, Office of Post Master General, Allahabad.
2. Sri R.S. Yadav, Superintendent of Posts, West Division, Varanasi Cantt-Varanasi.

..... Respondent.

By Advocate: Sri S. Singh

O R D E R

(DELIVERED BY: JUSTICE A. K. YOG, MEMBER-JUDICIAL)

Heard Sri M.K. Updhayaya, learned counsel for the applicant and Sri S. Singh, learned counsel for opposite parties.

2. Learned counsel for the applicant concedes that the applicant has been reinstated in compliance of the final order of this Tribunal dated 08.03.2006 passed in OA No. 245 of 2004. He however, submits that the

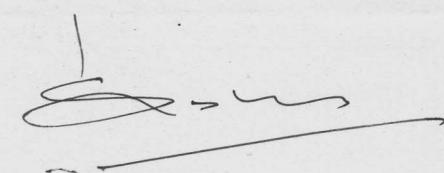
Am/

applicant has not been accorded benefit of promotion, arrears, annual increments etc.

3. Counter affidavit has been filed on behalf of the opposite parties. Relevant para 3, 4, 5 and 6 indicate that prayer of the applicant has been examined and he cannot be promoted in view of pendency of criminal case and Writ Petition before High Court.

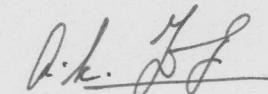
4. The applicant is, therefore, directed to file a written representation before the competent authority alongwith certified copy of this order regarding his grievance within a period of four weeks from today and the competent authority is directed to decide the same (if it is filed within the time stipulated/ contemplated above) within 02 months of receipt of same with regard to arrears and annual increment.

5.. With the above observation the contempt petition is dismissed. Notices issued to the opposite parties are discharged.



Member (A)

/pc/



Member (J)